

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 3616 of 2019

IN

Company Appeal (AT) No. 346 of 2018

IN THE MATTER OF:

Union of India

... Appellant

Versus

Infrastructure Leasing & Financial

Services Ltd. & Ors.

... Respondents

AND

SRS Orion I Investments Ltd. & Ors.

... Applicants

Versus

Hill Country Properties Ltd. & Ors.

... Respondents

Present:

For Appellant: Mr. Divyam Agarwal and Ms. Pallavi Kumar, Advocates.

For Respondent:

ORDER

24.02.2020 Not on Board. Taken up on mentioning.

Heard, Advocate Mr. Divyam Agarwal. Learned counsel refers to order passed by Hon'ble Supreme Court on 4th February, 2020 in Civil Appeal No. 753 of 2020. The learned counsel states that in view of the orders of the Hon'ble Supreme Court the I.A. of 'SRS Orion I Investment Limited V/s Union of India & Ors.' which is pending before this Appellate Tribunal was directed to be taken up on 7th February, 2020 and it was directed that same should be disposed either on that date or any convenient date so that the matter stands disposed of before end of February, 2020.

The learned counsel states that in view of the order dated 4th February, 2020 the Appellant had appeared before this Tribunal on 7th February, 2020

when the matter got adjourned permitting parties to file short written submissions by 11th February, 2020. The learned counsel states that the Appellant has filed the written submissions in I.A. NO. 3616 of 2019 in Company Appeal (AT) No. 346 of 2018. It is stated that the adjourned date given was 17th February, 2020 but on that date, Bench did not assemble and thereafter no date has been notified.

The learned counsel has produced before us the order of the Hon'ble Supreme Court dated 4th February, 2020 as well as order of this Appellate Tribunal dated 7th February, 2020.

The Hon'ble Chairperson at present is not available. The learned counsel for Appellant is permitted to mention before the other Hon'ble Judge of the same Bench which has been dealing with these matters of IL&FS for further direction(s) regarding urgent listing of the I.A. No. 3616 of 2019.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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